

State and the area reported to be covered under Minor Forest Produce Plantations during the last two years in Orissa State is given below:

<i>Year</i>	<i>Central assistance provided (Rs. in Lakhs)</i>	<i>Area covered (in hectares)</i>
1	2	3
1989-90	54.18	1148
1990-91	60.00	1996

Area Development Project in Orissa

2639. DR. KARTIKESWAR PATRA:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government are assisting the Government of Orissa in implementing the second phase of Area Development Project with aid given by the United Kingdom;

(b) if so, the details of the districts in Orissa where the project is being implemented; and

(c) the details of achievements made so far?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) The Phase-II Project is being implemented in the following five districts;—

1. Dhenkanal.
2. Keonjhar.
3. Mayurbhanj.
4. Sambalpur.
5. Sundergarh.

(c) The Project was initiated during 1989 with the overall objective of providing an integrated and comprehensive approach to the Development of primary health and family welfare services and thereby strengthen and improve health and family welfare status particularly of the rural & tribal population.

To achieve this objective, various activities have been undertaken for construction and strengthening of sub-centres and PHCs, training of Medical and Para-Medical staff etc. It is expected that the objectives of the Project would be achieved by the end of the project period i.e. March, 1995.

[*Translation*]

Seats in Medical Colleges

2640. SHRI LALIT ORAON: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of seats for degree courses and post-graduate degree courses in various Medical Colleges, State-wise;

(b) the number of seats reserved for the students belonging to SC/ST categories;

(c) the number of reserved seats remained unfilled during 1989, 1990 and 1991 till date; and

(d) the steps taken to fill up these seats?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) to (d). Information is being collected from all the States/UTs and certain other medical institutions and will be laid on the table of the House.

[English]

Students Appeared in All India Medical Entrance Examination

2641. SHRI P.C. THOMAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of students who appeared in the All India Medical Entrance Examination held this year and out of them how many were selected, State-wise; and

(b) the criteria adopted to allot them for admission in the Medical Colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) For MBBS/BDS Courses, 94,498 candidates appeared in the All India Entrance Examination conducted by the Central Board of Secondary Education (C.B.S.E) this year, out of which 1600 were selected. For various PG courses, 18,311 candidates for MD/MS/Diploma Courses and 540 for MDS courses appeared in the All India Entrance Examination conducted by the All India Institute of Medical Sciences, New Delhi, this year out of which 1495 candidates for MD/MS/Diploma Courses and 41 candidates for MDS courses have been selected. The examination is not conducted on State-basis, nor any allotments are made on State-wise basis.

(b) The allotments are made strictly on the basis of merit-cum-preference as per available vacancies.

Pollution by Fact

2642. SHRI P.C. THOMAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government are aware that Fertilizers and Chemicals Travancore Limited (FACT), Cochin Division near Ernakulam, discharges effluents into River Chithirapuzha, resulting in damage to cash crops and also rendering agricultural land uncultivable;

(b) if so, the remedial steps taken thereon;

(c) whether the Government propose to compensate the losses suffered by the farmers; if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir. Paddy cultivation near FACT Cochin division has been affected by the effluent discharged from the factory.

(b) In pursuance of the instructions given by the Kerala Pollution Control Board, the company has installed necessary pollution control devices. However, the equipment does not meet the prescribed standards at all times. The industry has been given time upto December 31, 1991, to improve the performance of the effluent treatment plant and meet the prescribed standards.

(c) and (d). No specific demand for any compensation has been received by the Government.